

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 04.07.2022 (MONDAY)**

**COURT-IV (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 484 of 2020	Noble Resources International Pte. Ltd. Vs. Rajiv Chakraborty & Ors. (Resolution Professional of Uttam Galva Metallics)  <b>With</b>	Supriyo Mahapatra	Anjali Anchayil-R1 Mahima Sareen-R2 Nishant Upadhyay-R3
<b>2.</b>	Comp. App. (AT) (Ins) No. 485 of 2020	Noble Resources International Pte. Ltd. Vs. Rajiv Chakraborty & Ors. (Resolution Professional of Uttam Galva Metallics)	Supriyo Mahapatra	Anjali Anchayil-R1 Mahima Sareen-R2 Nishant Upadhyay-R3

### **For Hearing**

<b>3.</b>	Comp. App (AT) (Ins) No. 923 of 2020	Ceasefire Industries Pvt. Ltd. Vs. Cambay SEZ Hotels Ltd.	Keith Varghese	Garvit Khandelwal
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**